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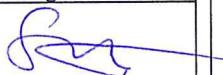
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.224/230/HDB/2017
NAME OF THE COMPANY	Bioserve Biotechnologies (India) Private Limited
NAME OF THE PETITIONER(S)	Bioserve Biotechnologies (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Naresh Kumar Sangam	Advocate	988666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ponna Rao, Counsel for RD	Advocate	Ponna Rao, advocate @ Gmail.com 9885768905	P. Ponna Rao

ORDER

Heard Mr. Naresh Kumar Sangam Learned Counsel for the Petitioner. Mr P. Ponna Rao, Learned Counsel for Regional Director (SER). The Learned Counsel submits that reports from the Income Tax Department are awaited, thus requested time.

Post the case on 08.03.2018.



MEMBER (Tech)



MEMBER (Judl)